

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

11. C.P.(IB)-1104(MB)/2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 18.06.2024**

**NAME OF THE PARTIES:- Hewlett Packard Financial Services (India)
Private Ltd
V/s
Suumaya Industries Limited**

Section: 7 of Insolvency and Bankruptcy Code, 2016

ORDER

Counsel, Mallika Joshi appeared for the Financial Creditor and Counsel, H Narvekar appeared for the Corporate Debtor through VC. By consent of the parties list this matter on **19.07.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)